

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:4013
ANSWERED ON:30.04.2012
POLLUTION FROM DUMPING SCRAPS
Sinh Dr. Sanjay;Vasava Shri Mansukhbhai D.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has any provisions for dumping of scraps of other countries at Indian ports which includes several articles spreading pollution;
- (b) if so, the detailed provisions thereof;
- (c) if not, whether the Government has taken any action against the importer and exporter of such scraps;
- (d) the measures taken by the Government to ensure abatement of pollution at ports; and
- (e) the success achieved by the Government so far from the measures taken?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

- (a) & (b): Ports allow the cargos to be imported or exported only after clearance from the Customs, Director General Foreign Trade.
- (c) to (e): The polluting cargo like Coal, Iron Ore etc. which are legally permitted to be imported/exported are handled in such a manner that the ambient pollution levels are as per the norms of the State Pollution Control Board. Ports are sprinkling water, erecting wind screens, covering the trucks by tarpaulin etc. to keep the dust pollution in control.